

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00974/2018

Wednesday this the 8th day of July, 2020

CORAM:

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member

1. Farhana Summiyya.K.M.
 Aged 35 yrs, W/o. Bibin Mon,
 MTS, Kavaratti HO, Lakshadweep Division, Kavaratti,682555,
 presently attached to Superintendent of Post Offices, Lakshadweep Division, at
 Ernakulam HPO Buildings, Cochin 682 011, Residing at
 "VI/2261", Star Junction,
 Mattancherry,
 Ernakulam-682 002

2. M.Hidayathunisa,
 Aged 40 yrs, W/o. R.M.Yasar Arafath,
 MTS, Office of the Senior Superintendent of Post Offices, Ernakulam Division,
 Ernakulam-682011, residing at "Mahdi Manzil", Thurutheparamp Road,
 Vazhakala,
 Thrikkakara PO, 682 021.

3. K.R.Rajetha,
 Aged 31 yrs, W/o.Subhash.K.C.,
 MTS, Business Post Centre, Ernakulam HPO, 682011,
 residing at "Kattethara House", Siva Temple Road,
 Kumbalam, Panangad PO, Ernakulam 682 506

..... **Applicants**

(By Advocate : Mr. Shafik M.A.)

V e r s u s

1. Union of India, Represented by
 The Secretary to Government of India/Director General of Posts,
 Department of Posts,

Ministry of Communications,
Sanchar Bhavan,
New Delhi-110001.

2. The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram, 695 033.
3. The Senior Superintendent of Post Offices,
Ernakulam Division, Ernakulam-682011.
4. The Superintendent of Post Offices,
Lakshadweep Division, HPO Buildings,
Cochin 682 011

..... **Respondents**

(By Advocate : N.Anilkumar ACGSC)

This application having been heard on 08.07.2020, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Hon'ble Mr. P.Madhavan, Judicial Member –

The matter is heard through video conference.

2. The Original Application is filed seeking the following reliefs:

" (i). to call for the records relating to Annexure A-1 to A-10 and to declare that the applicants are eligible and entitled to count their service from 2011 onwards at least notionally for the purpose of taking part in further Departmental Examinations for promotions;

(ii). to direct the respondents to count the service of the applicants as MTS from the vacancy year of 2011, as regular service for the purpose of making them eligible to take part in the examination pursuant to A-9 notification;

(iii) to direct the respondents to reckon the service of the applicants as MTS with effect from 2011 notionally as qualifying service for the purpose of taking part in Departmental Examinations for further promotion to Postman, PA/SA etc.;

(iv) to pass such other orders or directions as deemed just, fit and necessary in the facts and circumstances of the case

and

(v) To award costs of this proceedings.

3. When the matter was taken up today for hearing on M.A 180/315/2020, the learned counsel for the applicant submits that the Original Application may be permitted to be withdrawn. Permission is granted and the M.A is allowed. The Original Application is dismissed as withdrawn. No costs.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

SV

List of Annexures

Annexure A1 : True copy of the letter No.B1/24/1 dated 21.11.2018 issued by the 4th respondent

Annexure A2 - True copy of the letter No.B-6/11-6/2018 dated 16.11.2018 issued for the 3rd respondent

Annexure A3 - True copy of the letter No.Rectt/13-2/Exam/2010 dated 3.12.2012 issued by the AD (Recruitment) of the 2nd respondent

Annexure A4 - True copy of the letter No.Rectt/13-2/2011 I dated 7.3.2013 issued by the AD (Recruitment) of the 2nd respondent

Annexure A5 - True copy of the letter No.Rectt/13-2/2012/II dated 20.5.2013 issued by the AD (Recruitment) of the 2nd respondent

Annexure A6 - True copy of the letter No.Rectt/13-2/2013 dated 30.8.2013 issued by the AD (Recruitment) of the 2nd respondent

Annexure A7 - True copy of the order No.B/25 dated 13.5.2013 issued by the 4th respondent

Annexure A8 - True copy of the Memo No.B-6/11-9/2010 dated 16.5.2013 of the 3rd respondent

Annexure A9 - True copy of the letter No.Rectt/10-3/2018 dated 30.10.2018 issued by the AD (Estt& Rectt) of the 2nd respondent

Annexure A10 - True copy of the applications submitted by the applicants

Annexure R1 - True copy of the Department of Posts (Postal Assistant and Soirting Assistant Group C, Non-Gazetted) Recruitment Rules, 2015

Annexure R2 - True copy of the Directorate Letter No.22011/6/2013 – Estt(D) dated 28.5.2014

Annexure R3 - True copy of the Directorate Letter No.25-10/2014-SPG dated 9.7.2014

Annexure R4 - True copy of the Directorate Letter No.45-2/2011-SPB-I dated 18.10.2012

Annexure R5 - True copy of the judgment dated 18.1.2017 in O.P(CAT) No.327 of 2016

Annexure R6 - True copy of the order dated 14.6.2018 in O.A No.32 of 2017

Annexure R7 - True copy of order dated 22.12.2017 in O.A No.993/2015

Annexure R8 - True copy of the order dated 28.1.2019 in O.A No.179/2016

Annexure R9 - True copy of common order dated 22.11.2016 in O.A No.555/2016

Annexure R10 - True copy of order dated 19.12.2017 in O.A No.600/2016

Annexure A11 - True copy of the letter No.Ekm CCC/RTI/1352/2019 dated 16.4.2019 issued by the 3rd respondent.

.....